

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CA/ /2017

PETITION NUMBER : TCP/163/2016

NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① TK BHASKAR
PRIYADARSHINI N
SHWETHA VASUDEVAN
KEERTHI K

Counsel for
the petitioner

(Signature)

② S. SANTHANAKRISHNAN

Counsel for
the respondent

(Signature)

ORDER

Shri T K Bhaskar, counsel for petitioner present. Shri S Santhanakrishnan, PCS representing the respondents present. The matter shall be posted alongwith TCP 169/2016. Put up on **08.06.2017 at 10.30 A.M.**

(Signature)
(Ch. Md. Sharief Tariq)
Member (Judicial)

(Signature)
(K. Anantha Padmanabha Swamy)
Member (Judicial)